

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 346 OF 2017**

**&**

**IA NO. 924 OF 2017**

**Dated: 29<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Ajmer Vidhyut Vitran Nigam Ltd. & Anr.**

**...Appellant(s)**

**Vs.**

**M/s. Kishangarh Fibres (P) Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Madan

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-3

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **28.08.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*kt/mkj*